## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI Ch.	MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
APPLICATION NUMBER	:

PETITION NUMBER

: CP/655/(IB)/2017

NAME OF THE PETITIONER(S)

: SKR WIND ENERGY LLP

NAME OF THE RESPONDENT(S)

: SUBBURAJ SPINNING MILLS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1) K.S. Parichandran P.C.S.) for Respondent N.K. Preetha Adv. Corporate Debtor for LSR XCO.

2) ARAVINOS RAS-for Cyru Arejarcham Mangalpas fin petitioner Operational Chadita

CP/655/IB/2017

## 14

## **ORDER**

Counsel for the Applicant present. PCS for Respondent present. PCS has filed the reply raising various issues in relation to the maintainability of the petition. Counsel for the Applicant prayed for time to file rejoinder and also to rectify the defect, if any, in the Petition. Put up on 23.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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